

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A. B. A. No. 7313 of 2019

Jayendra Kumar Singh Petitioner

Versus

The State of Jharkhand & others Opposite Parties

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. D. K. Maltiyar, Advocate

For the Opposite Party : Mr. Rakesh Kumar, A.P.P.

8/24.06.2020 It appears that service report has not been received.

As such, the hearing of this application be extended for a further period of three weeks.

The interim order dated 14.01.2020 shall continue till the next date of listing.

(Rongon Mukhopadhyay, J)